NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 283/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

O. C. L. India Ltd.

V/s.

Goradia Special Steels Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. AMI JAIN, ADV FOR CORP DEBTOR

ORDER

TCP No. 283/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel is present. Corporate Debtor's Counsel is present.

Since the Petitioner's Counsel has reported Form 5 has not yet been filed, he has been directed to file the Form 5 before 15.07.2017, failing which this Petition will be abated.

List this matter on 04.08.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/B.S.V. PRAKASH KUMAR
Member (Judicial)